

3

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/71/2016
NAME OF THE PETITIONER(S) : GOPICHAND IDANDAS
NAME OF THE RESPONDENT(S) : HEERAL CONSTRUCTIONS PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. PRITHVIRAJ
(For) R. VENKATAVARADAN

Counsel for
2nd Respondent



2. P. RAJ KUMAR
For THIRYAMBAK
J LANNAN

COUNSEL FOR
PETITIONERS



ORDER

Shri P Raj Kumar Jhabakh, counsel for petitioners present. Shri R Prithviraj, counsel for R2 present and prayed time for submitting his arguments. Time extended finally at request. Put up on 04.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)